

(b) The Geological Survey of India has a scheme to give field training to post-graduate students of different universities. At present there are about 39 post-graduate students taking training in the field with officers of the Geological Survey of India.

#### Manufacture of Radio Valves

2946. Shri Ajit Singh Sarhadi: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the intended manufacture of radio valves in the Bharat Electronics (P) Ltd. is a diversion from the schedule of production originally intended; and

(b) whether the shifting to commercial productions of the kind would not affect the scheduled production of defence goods?

The Deputy Minister of Defence (Shri Raghuramiah): (a) No, Sir.

(b) Does not arise.

#### Hot Springs in Kangra

2947. Shri Daljit Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any geological survey has been conducted of the various hot springs in Kangra district of Punjab for sulphur deposits; and

(b) if so, the results thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b) Yes, Sir. The sulphur content of the water from the various springs in the Kangra district (Jawalamukhi, Lausa, Tatwani, and Tiva or Jiva) was examined during a survey conducted by the Geological Survey of India in this area. None of the springs examined showed sufficient accumulation or concentration of sulphur to warrant its economic exploitation.

#### Firing by Pakistani Smugglers on Indian Police

2948. { Shri Jadhav:  
Shrimati Ha Palchoudhari:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Pakistani smugglers opened fire on Indian border security police near Koteahwar in Kutch on the night of the 8th March, 1959;

(b) whether it is a fact that the boat of the smugglers was being pursued by the security police;

(c) what step are being taken to check smuggling; and

(d) whether it is a fact that the launch of the security police had been out of commission for some time and therefore there was a spurt in smuggling?

The Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) The facts are that a boat sailing far out in the open sea was spotted by a Police patrolling party at Koteahwar on the 8th March, 1959. The vessel was not pursued as it was sailing far away in the high seas.

(c) Various measures are taken from time to time to deal with smuggling and some of the more important general steps taken in this connection are:

(i) Increased vigilance and patrolling along the sea coast and the land border by the customs staff in collaboration with the Police and border security staff.

(ii) Further improvements in the techniques of collection of intelligence and its utilisation in anti-smuggling operations.

(iii) Strengthening of customs laws, imposition of more de-

terrent penalties and greater resort to prosecutions.

(d) The Police patrol launch was temporarily out of commission for some time as certain spare parts were not available. As there are other means for dealing with smuggling, it cannot be said that the absence of the launch for some time by itself, increased the volume of smuggling.

#### Schools for Adults

2949. { Shri Kadiyan:  
Shri Warlor:

Will the Minister of Education be pleased to state:

(a) the total financial assistance given to voluntary agencies for establishing adult schools during the Second Five Year Plan period so far;

(b) whether any evaluation has been made by the Central Government as to the actual working of these schools; and

(c) if so, the results thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Rs. 60,000.

(b) No, Sir.

(c) Does not arise.

#### Mining Leases in Orissa

2950. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Orissa Government have recommended the applications of certain private mine owners in Sukinda area in Orissa for grant of mining leases for iron ore; and

(b) if so, whether Government have given their approval?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir. The Government of Orissa had

recommended two applications for grant of mining leases for iron ore in Sukinda area.

(b) Government of India have approved of the grant of mining lease in favour of one of the applicants. The other application is under consideration.

#### Expenditure-Tax and Wealth-Tax. Assessee in Jullundur District

2951. Shri Daljit Singh: Will the Minister of Finance be pleased to state:

(a) the number of assessee of expenditure-tax and wealth-tax in the districts of Jullundur division of Punjab during 1958-59; and

(b) the amount assessed therefrom?

The Minister of Finance (Shri Morarji Desai): (a) The number of assessee liable to expenditure tax and wealth-tax, as borne on the registers of the department on 28-2-1959 was as follows:—

	Ra.
Expenditure-tax . . . . .	49
Wealth-tax . . . . .	495

(b) The demand raised in respect of these taxes upto 28-2-1959 amounted to:—

	Ra.
Expenditure-tax . . . . .	26,850
Wealth-tax . . . . .	3,81,000

अपीलीय सहायक प्रायुक्त का कार्यालय  
ग्वालियर क्षेत्र

२६५२. श्री पहाड़िया : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार "अपीलीय सहायक प्रायुक्त के कार्यालय, ग्वालियर क्षेत्र" को बन्द करने का विचार कर रही है; और

(ख) यदि हाँ, तो इस के क्या कारण हैं ?